

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :02/11/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION0211- 11.00AM -11.05 A.M.

21-ADMISSION-CODE- REFUND -11.05 A.M.

1	SEBI Appeal	806/2023	S.Suresh Kumar Vs. SEBI	Joby Mathew Associates	And
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Sub Matter : Misc. Application/0001128/2023
 Sub Matter : Misc. Application/0001154/2023
 Sub Matter : Misc. Application/0001324/2023

	Misc. Application	1128/2023	S.Suresh Kumar-Delay Vs. SEBI	Joby Mathew Associates	And
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(Main Matter Number :SEBI Appeal/0000806/2023)

	Misc. Application	1324/2023	S.Suresh Kumar-Exemption for legible copies Vs. SEBI	Joby Mathew Associates	And
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(Main Matter Number :SEBI Appeal/0000806/2023)

	Misc. Application	1154/2023	S.Suresh Kumar -Exemption for Certified Copy Vs. SEBI	Joby Mathew Associates	And
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(Main Matter Number :SEBI Appeal/0000806/2023)

273-DISPOSAL-COURTCODE-MAMODIFICATION-11.10 A.M.

2	Misc. Application	935/2023	JINDAL COTEX LTD AND ORS-MODIFICATION Vs. SEBI	Corporate Professionals Advocates	
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(Main Matter Number :SEBI Appeal/0000376/2019)

	Misc. Application	1049/2023	JINDAL COTEX LTD AND ORS-DELAY Vs. SEBI	Corporate Professionals Advocates	
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(Main Matter Number :SEBI Appeal/0000376/2019)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1205/2023	Jindal Cotex Ltd And Ors.-Urgency Vs. SEBI	Corporate Professionals Advocates

(Main Matter Number :SEBI Appeal/0000376/2019)

882-DISPOSAL-COURTCODE-FEELIABILITY - 11.15 A.M.

3	SEBI Appeal	380/2022	ICAP IL INDIA PRIVATE LIMITED Vs. SEBI	KHAITAN AND CO
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887DISPOSAL-COURTCODE-IIFLSECURITIESAO - 11.20A.M.

4	SEBI Appeal	387/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
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Sub Matter(Disposed) : Misc. Application/0000668/2022

	SEBI Appeal	388/2022	IIFL SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
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Sub Matter(Disposed) : Misc. Application/0000669/2022

	Misc. Application	776/2023	IIFL SECURITIES LTD.-URGENCY Vs. SEBI	SHAH AND RAMAIYA C.A.
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(Main Matter Number :SEBI Appeal/0000527/2023)

	SEBI Appeal	527/2023	IIFL SECURITIES LTD. Vs. SEBI	SHAH AND RAMAIYA C.A.
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Sub Matter : Misc. Application/0000776/2023

980-DISPOSAL-CODE-BANKSMS - 11.25 A.M.

5	SEBI Appeal	629/2022	MALAY BHOW Vs. SEBI	R V Legal
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Sub Matter(Disposed) : Misc. Application/0000901/2022

Sub Matter(Disposed) : Misc. Application/0001742/2022

Sub Matter : Misc. Application/0000612/2023

Sub Matter : Misc. Application/0000791/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	612/2023	Malay Bhow Vs. SEBI (Main Matter Number :SEBI Appeal/0000629/2022)	R V LEGAL
	Misc. Application	791/2023	SEBI-DELAY IN REPLY Vs. MALAY BHOW (Main Matter Number :SEBI Appeal/0000629/2022)	MDP AND PARTNERS
<u>526-DISPOSED -COURTCODE- KANCHANAO- 11.30 A.M.</u>				
6	SEBI Appeal	660/2022	KAMLESHGIRI MANUSUKHGIRI GOSHWAMI Vs. SEBI Sub Matter : Misc. Application/0000281/2023	Vikas Bengani Advocate
	Misc. Application	1209/2022	PREM KUMAR JAIN-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000854/2022)	NASIR MOHAMMED, Advocate
	SEBI Appeal	854/2022	PREM KUMAR JAIN Vs. SEBI Sub Matter : Misc. Application/0001209/2022 Sub Matter(Disposed) : Misc. Application/0000284/2023	NASIR MOHAMMED, Advocate
	Misc. Application	281/2023	KAMLESHGIRI MANUSUK DELAY IN R HGIRI GOSHWAMI Vs. SEBI (Main Matter Number :SEBI Appeal/0000660/2022)	
	SEBI Appeal	406/2023	SURENDRA FAGANIA Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000528/2023 Sub Matter(Disposed) : Misc. Application/0000529/2023 Sub Matter(Disposed) : Misc. Application/0000762/2023 Sub Matter : Misc. Application/0000844/2023	BATHIYA LEGAL

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	407/2023	MR. MAHENDRA SAGARMAL FAGANIA Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000530/2023		
	Sub Matter(Disposed) :	Misc. Application/0000531/2023		
	Sub Matter :	Misc. Application/0000814/2023		
	Misc. Application	814/2023	MR. MAHENDRA SAGARMAL FAGANIA-STAY Vs. SEBI	BATHIYA LEGAL
	(Main Matter Number :SEBI Appeal/0000407/2023)			
	Misc. Application	844/2023	SURENDRA FAGANIA-STAY Vs. SEBI	BATHIYA LEGAL
	(Main Matter Number :SEBI Appeal/0000406/2023)			
<u>75DISPOSAL-COURTCODE- KREATORSWTM- 11.35 AM</u>				
7	SEBI Appeal	301/2023	AB INVESTMENTS Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000327/2023		
	Sub Matter(Disposed) :	Misc. Application/0000328/2023		
	SEBI Appeal	302/2023	BLUESNOW SUPPLIERS PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000332/2023		
	Sub Matter(Disposed) :	Misc. Application/0000333/2023		
	SEBI Appeal	303/2023	PROSPEROUS VYAPAAR PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000334/2023		
	Sub Matter(Disposed) :	Misc. Application/0000335/2023		
	SEBI Appeal	304/2023	PARTON COMMERCIAL PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000337/2023		
	Sub Matter(Disposed) :	Misc. Application/0000338/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	305/2023	POLO-SETCO TIE UP PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000339/2023		
	Sub Matter(Disposed) :	Misc. Application/0000340/2023		
<u>748DISPOSAL-COURTCODE-NONCOMPLIANCE - 11.40. A.M.</u>				
8	SEBI Appeal	371/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
	Sub Matter(Disposed) :	Misc. Application/0000511/2023		
	Sub Matter(Disposed) :	Misc. Application/0000512/2023		
	Sub Matter(Disposed) :	Misc. Application/0000552/2023		
	Sub Matter(Disposed) :	Misc. Application/0000828/2023		
	SEBI Appeal	372/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
	Sub Matter(Disposed) :	Misc. Application/0000513/2023		
	Sub Matter(Disposed) :	Misc. Application/0000514/2023		
	Sub Matter :	Misc. Application/0000553/2023		
	Sub Matter(Disposed) :	Misc. Application/0000829/2023		
	SEBI Appeal	373/2023	TRISHLA JAIN Vs. SEBI AND ORS.	AVP Partners
	Sub Matter(Disposed) :	Misc. Application/0000515/2023		
	Sub Matter(Disposed) :	Misc. Application/0000561/2023		
	SEBI Appeal	374/2023	PNB FINANCE AND INDUSTRIES LIMITED AND ANR. Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000516/2023		
	Sub Matter(Disposed) :	Misc. Application/0000562/2023		
	Sub Matter(Disposed) :	Misc. Application/0000830/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	375/2023	PNB FINANCE AND INDUSTRIES LIMITED Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000517/2023		
	Sub Matter(Disposed) :	Misc. Application/0000518/2023		
	Sub Matter(Disposed) :	Misc. Application/0000563/2023		
	Sub Matter(Disposed) :	Misc. Application/0000831/2023		
	Sub Matter :	Misc. Application/0001122/2023		
	SEBI Appeal	376/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000519/2023		
	Sub Matter(Disposed) :	Misc. Application/0000520/2023		
	Sub Matter(Disposed) :	Misc. Application/0000564/2023		
	Sub Matter(Disposed) :	Misc. Application/0000832/2023		
	Sub Matter :	Misc. Application/0001121/2023		
	SEBI Appeal	377/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000521/2023		
	Sub Matter(Disposed) :	Misc. Application/0000565/2023		
	SEBI Appeal	378/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000522/2023		
	Sub Matter(Disposed) :	Misc. Application/0000566/2023		
	SEBI Appeal	379/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000523/2023		
	Sub Matter(Disposed) :	Misc. Application/0000581/2023		
	SEBI Appeal	380/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000524/2023		
	Sub Matter(Disposed) :	Misc. Application/0000582/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	381/2023	ASHOKA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000525/2023		
	Sub Matter(Disposed) :	Misc. Application/0000583/2023		
	SEBI Appeal	382/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000526/2023		
	Sub Matter(Disposed) :	Misc. Application/0000584/2023		
	SEBI Appeal	383/2023	COMBINE LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000527/2023		
	Sub Matter(Disposed) :	Misc. Application/0000585/2023		
	Misc. Application	553/2023	ASHOK DAYABHAI SHAH AND ORS.-INTERVENORS Vs. SEBI AND ORS.	JSA ADVOCATES AND SOLICITORS
	(Main Matter Number :	SEBI Appeal/0000372/2023)		
	Misc. Application	1121/2023 (/0000)	CAMAC COMMERCIAL COMPANY LTD. Vs. SEBI	TRILEGAL
	(Main Matter Number :	SEBI Appeal/0000376/2023)		
	Misc. Application	1122/2023	PNB FINANCE AND INDUSTRIES LTD. Vs. SEBI AND ANR.	CYRIL AMARCHAND MANGALDAS
	(Main Matter Number :	SEBI Appeal/0000375/2023)		
<u>231-DISPOSAL-COURTCODE-NONSUBMISSION - 11.45 A.M.</u>				
9	Misc. Application	767/2023	RiddiSiddhi Limited-STAY Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
	(Main Matter Number :	SEBI Appeal/0000583/2023)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	583/2023	RiddiSiddhi Bullions Limited Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
Sub Matter (Disposed) :		Misc. Application/0000766/2023		
Sub Matter :		Misc. Application/0000767/2023		
Sub Matter :		Misc. Application/0001105/2023		
	Misc. Application	1105/2023	RIDDISIDDHI BULLIONS LTD. DELAY IN REJOINER Vs. M. C. E. C. C. LTD	PDS LEGAL
(Main Matter Number :SEBI Appeal/0000583/2023)				

43-DISPOSAL-CODE-SCHEME - 11.50 A.M.

10	SEBI Appeal	639/2023	KAMDHENU LTD Vs. NSEIL AND ANR	ALPHA LEGAL CORPORATE
Sub Matter :		Misc. Application/0000859/2023		
Sub Matter :		Misc. Application/0000860/2023		
	Misc. Application	859/2023	KAMDHENU LTD-EXEMPTION Vs. NSEIL AND ANR	ALPHA LEGAL CORPORATE
(Main Matter Number :SEBI Appeal/0000639/2023)				
	Misc. Application	860/2023	KAMDHENU LTD-DELAY Vs. NSEIL AND ANR	ALPHA LEGAL CORPORATE
(Main Matter Number :SEBI Appeal/0000639/2023)				

323-PARTHEARD-CODE - REDEMPTION - 12.00 NOON

11	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate

(Main Matter Number :SEBI Appeal/0000443/2021)